GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 189 TO BE ANSWERED ON 1ST AUGUST, 2025.

FEE STRUCTURE IN PRIVATE MEDICAL COLLEGES

*189 DR. BACHHAVA SHOBA DINESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the total number of medical colleges across the country, State/UT-wise, Government and private sector-wise;
- (b) whether the Government decides the fee structure for Medical UG & PG courses for private colleges in the country and if so, the details thereof, State/UT-wise;
- (c) whether students belonging to middle class and economically weaker sections are unable to pursue MBBS and PG courses due to high fee structure;
- (d) if so, the details thereof and the steps taken/proposed to be taken by the Government in this regard;
- (e) whether the Government proposes to charge fees at Government rates for 50 per cent students in private medical colleges and if so, the academic year from which it is likely to be implemented; and
- (f) the total number of students likely to be benefitted every year from these guidelines?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.189 FOR 1ST AUGUST, 2025

- (a) The details of the total number of medical colleges across the country, State/UT-wise is at Annexure.
- (b) to (f) Fee structures differ from State to State vis-a-vis Government / Private Medical Colleges as per the guidelines issued by concerned State Fee Regulatory Authorities. Government continuously endeavours to make education more affordable and prevent commercialization of it. In order to make medical education affordable and accessible in the country, the fee structure of Government medical colleges is subsidized.

Furthermore, Clause (i) of Sub-section (1) of Section 10 of the National Medical Commission Act (NMC), 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent (50%) of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, NMC has framed the guidelines and the same was issued on 03.02.2022.

The benefit of the prescribed fee structure shall benefit 50% of the medical students admitted in MBBS/PG courses in private medical colleges and deemed to be universities.

Annexure State/UT wise details of medical colleges along with MBBS seats in the country in the year 2024-25

S. N o.	Name of the State/UT	Government Colleges	Private Colleges	Total Colleges
1	Andaman & Nicobar Islands	1	0	1
2	Andhra Pradesh	19	19	38
3	Arunachal Pradesh	1	0	1
4	Assam	14	0	14
5	Bihar	13	9	22
6	Chandigarh	1	0	1
7	Chhattisgarh	11	5	16
8	Dadra & Nagar Haveli	1	0	1
9	Delhi	8	2	10
10	Goa	1	0	1
11	Gujarat	23	18	41
12	Haryana	6	9	15
13	Himachal Pradesh	7	1	8
14	Jammu & Kashmir	11	1	12
15	Jharkhand	7	2	9
16	Karnataka	24	49	73
17	Kerala	12	22	34
18	Madhya Pradesh	18	13	31
19	Maharashtra	42	38	80
20	Manipur	3	1	4
21	Meghalaya	1	1	2
22	Mizoram	1	0	1
23	Nagaland	0	1	1
24	Orissa	13	6	19
25	Puducherry	2	7	9
26	Punjab	5	8	13
27	Rajasthan	31	12	43
28	Sikkim	0	1	1
29	Tamil Nadu	40	37	77
30	Telangana	36	29	65
31	Tripura	1	2	3
32	Uttar Pradesh	46	40	86
33	Uttarakhand	6	4	10
34	West Bengal	26	12	38